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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 348/2017 in C.P. (I.B) No. 53/7/NCLT/AHM/2017**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017**

Name of the Company: Sunil Kumar Jain & Ors  
V/s.  
ABG shipyard Ltd.& Ors.

Section of the Companies Act: Section 60 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Aniran Ghoshal	Advocate	Applicants	Aghal
2.	Mr. Monaal Davawala i/b Ms. Paurami Sheth	Advocate	Applicants	Monaal
3.	Sahil M. Shah Abhishek Mukherjee	Advocate	Financial creditor	gms
4.	MAULIK G. NANAVATI w/o Roshith Joy for NANAVATI & Co. Adv.	Advocate	Respondent	mfu

**ORDER**

Learned Advocate Mr. Aniram Ghoshal with Learned Advocate Mr. Monaal Davawala i/b Learned Advocate Mr. Paurami Sheth present for Applicant. Learned Advocate Mr. Maulik Nanavati i/b Nanavati & Co present for Respondent No.2. Learned Advocate Mr. Sahil Shah with Learned Advocate Mr. Abhishek Mukherjee present for Respondent No.16 (ICICI Bank Ltd) in IA 348/2017.

RP represented that meeting of COC held and certain resolution were passed as per the direction by this Authority and the same will be placed on record within two days.

List the matter on 12.01.2018.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

Dated this the 12th day of December, 2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**